Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1701

MR. RAJESH KUMAR JHA 47-51,INCOME TAX COLONY- IST, RAMNAGARIA ROAD, JAGATPURA,, RAJASTHAN, 302017 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI GITA JHA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1702 Category - UR

MR. SUNIL KUMAR SONI 51/2A DARWESH RESIDENCY, RAJHARSH COLONY, KOLAR ROAD, , MADHYA PRADESH, 462042

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SWAMI DEEN SONI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1703

MR. ASHOK KUMAR SHARMA 112 NARENDRA NAGAR NEW SANGANER ROAD, SWEJ FARM SODALA, , RAJASTHAN, 302019 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAMSWAROOP SHARMA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YOGESH PAL SINGH GAUTAM VILL AND POST-KIRRA PARAGANA, TEHSIL-KHURJA,, UTTAR PRADESH, 203131

Roll No - 1704

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI DEVI SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV SHANKAR MISRA 115A YADVENDRA NAGAR GOPAL NAGAR, NEAR KARAMPUR KUAN, POST-KIDWAI NAGAR, UTTAR PRADESH, 208011 **Roll No - 1705**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SRI SABHAJIT MISRA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SAURABH KUMAR NAMDEO JM-28, SHANKAR NAGAR, 6 1/2 NO. STOP, SHIVAJI NAGAR, MADHYA PRADESH, 462016 **Roll No - 1706**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI PREM NARAYAN NAMDEO

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARAT BHUSHAN KATHAL C/O SANJAY LAKHOTIYA, E-1/504, GLOBUS GREEN EKAR, LALGHATI, NAYAPURA HUZUR,, MADHYA PRADESH, **Roll No - 1707**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHRI BHAGIRATH KATHAL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1708

MR. NARENDER TIRKEY

Category - ST

VILL THAKURPUR ANAND NAGAR, POST-RAGHAVPURI, AMBIKAPUR, CHHATTISGARH,

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI N. TIRKEY

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1709

MR. UMESH CHANDRA 260 DECENT COLONY HARNIYAKHEDI, TEHSIL-DR. AMBEDKAR NAGAR (MHOW), MADHYA PRADESH, 453441

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJA RAM KUSHWAHA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1710

MR. DUDHESHWAR PRASAD BANJARE WARD NO. -6, GAVRAU PATH, ABHANPUR, CHHATTISGARH, 493661 Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI KRIPA RAM

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TEJ BAHADUR SINGH H.N.-346 M, SANKAT MOCHAN, MADHOPUR UTTARI, P.S.- TIWARIPUR, POST- GORAKHNATH, UTTAR PRADESH, 273015 **Roll No - 1711**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE PRATAP NARAYAN SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA SINGH RAGHUWANSHI H.N.-119, D.K. COTTAGE, BAWADIA, MADHYA PRADESH, 462039 **Roll No - 1712**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RADHAMOHAN SINGH RAGHUWANSHI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DIKSHA PRAKASHCHAND KOTHARI FLAT N.-202, PLOT N.-36, NIRMAN GALALXY I, BEHIND ASHIRWAD KIRANA, PANCHTARA HOUSING SOCITY NARENDRA NAGAR EXTN., MAHARASHTRA, 440015 **Roll No - 1713**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI PRAKASH SHRILAL KOTHARI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1714

MR. BIJAY KUMAR R-35 PRIVATE COLONY SRINI' Category - UR

R-35 PRIVATE COLONY SRINIWASPURI N.D-65, , DELHI,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAILASH PANDIT

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1715

MR. ALOK KUMAR

Category - UR

H.N.-0-912, OXY HOME 2 LONI, BHOPURA ROAD, SAHIBABAD, UTTAR PRADESH, 201005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI CHANDRA SHEKHAR KHAN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. V. SENTHIL KUMAR N.-14, WATER TANK, STREET KAINOOR, KANDIGAI, VILL- KAINOOR, POST-ARAKONAM JALUK,, TAMIL NADU, 631003 **Roll No - 1716**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI M. VELAYUTHEM

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RADHIKA RAGHUNATHRAO NIMANKAR 13, UJJWAL SOCIETY, NEAR SHREENAGAR M.S.E.B. OFFICE, NARENDRA NAGAR SQURE, MAHARASHTRA, 440015 **Roll No - 1717**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI RAGHUNATHRAO NIMANKAR

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1718

MR. SULABH SHARMA

Category - UR

B-4, 1802, GARDENIA AIMS GLORY, SECTOR-46, UTTAR PRADESH, 201301

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI MAHENDRA KUMAR SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MS.GEETANJALI BORAH C/O MADHAVI GOGOI, R/O H.N.-330, WARD N-4, SHIV APARTMENTS, DIST:-MEHRAULI, DELHI, 110030 **Roll No - 1719**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI SH.RIKESHWAR BORAH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1720

MR. MUNENDRA SINGH SIDHHNAGAR, NEAR TO SHARDA MANDIR, MADHYA PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI ARJUN SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1721

MR. UMAKANT MISHRA 2/171, WISHWAS KHAND, GOMTI NAGAR, UTTAR PRADESH, 226010

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI NATH BAKSH MISHRA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1722

MR. AZAD KUMAR MISHRA SHASTRI WARD,CHAUBEY COLONY, HARDA,, MADHYA PRADESH, 461331 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI BHARAT BHUSHAN MISHRA

Affix Passport Size

Photograph

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD FEEROZ ANSARI H.N.-1463/4, CHANDNI CHOWK, BAGICHA NEAR WELL ABDUL KALAM AZAD WARD, MADHYA PRADESH, 482002 **Roll No - 1723**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE MOHAMMAD MAHMOOD ANSARI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1724

MR. VIVEK PANDEY

Category - UR

NEAR HEAD POST OFFICE GOLA BAZAR KARWI, UTTAR PRADESH, 210205

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAVINDRA KRISHAN PANDEY

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1725

Candidate's Name & Address

Category - UR

MRS. MANMEET KADIAN HNO. 1364, SECTOR-3, HARYANA, 124001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI PARVESH KADIAN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1726

MR. RAHUL SRIVASTAVA SIDE LANE POLICE CLUB CIVIL LINE, UTTAR

Category - UR

PRADESH, 231001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI PREM KANT SRIVASTAVA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1727

MS. SHASHIBALA DAHERIYA FILTER PLANT, CHHINDWARA NAKA, MADHYA PRADESH,

Category - SC

Domicile of C.G. - NO **Gender -** FEMALE

Father's / Husband's Name : SHRI R.N. DAHERIYA

Affix Passport Size

Examination Centre:

Photograph

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SONAL TANDON 39, ASHOK COLONY, SHIVSHAKTI NAGAR, MADHYA PRADESH, 473551 **Roll No - 1728**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI RAKESH KUMAR TANDON

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1729

MR. JAY PRAKASH MEENA HOUSE NO. 1199, MAHAKAL COLONY KALAPIPAL, MADHYA PRADESH, 465337

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MR. THAKUR PRASAD

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR (Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1730

MS. SAPNA HNO.-256, NEAR MCD TOLL, MANDI VILLAGE, DELHI, 110047 Category - UR

Gender - FEMALE

Domicile of C.G. - NO

Father's / Husband's Name: SHRI VIRENDER SINGH ARYA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1731

MS. RASHMI GUPTA PLOT NO. 306, GROUND FLOOR, GYAN KHAND-1

INDIRAPURAM, UTTAR PRADESH,

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI GIRISH CHANDRA GUPTA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1732

MRS. RAJANI K.B. ABHAYAM 6TH STONE PURAVOOR KONAM KARAKULAM PO-THIRUANANATHAPURAM , KERALA,

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI JAYAPRAKASH N

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1733

Candidate's Name & Address

Category - UR

MR. PRAVEEN KUMAR 46 LGP JOR BAGH NEW DELHI, DELHI, 110003

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUDHIR KUMAR

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DANAVE JAYAPRADA MARUTI LAXMINAGAR MIRI ROAD, NEAR COURT SHEVGAON, MAHARASHTRA, 414502

Roll No - 1734

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI MARUTI DAGDUJI DANAVE

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1735

MR. ISHWAR SINGH

Category - UR

CHAMBER NO 459 DISTRICT COURT COMPLEX BHIWANI, HARYANA,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. SUBE SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1736 Category - UR

MR. RAMESH FATTULAL PATLE FLAT 23 BUILDING NO 5 ANJANA TOWN GODHNI, MAHARASHTRA, 440026

C V

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI FATTULAL PATLE

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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TIME

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1737

MS. MALINI AGARWAL 350 PATEL NAGAR NEAR HEAD PO- NEW MANDI MUZAFFARNAGAR, UTTAR PRADESH, 251001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SH. J.P. AGARWAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1738

MR. ISHWER SINGH UMATH UMATH WARD 25 FREEGANJ SHUJALPUR MANDI, MADHYA PRADESH, 465333 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI. BISHAN SINGH UMATH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1739

Candidate's Name & Address

Category - UR

MR. DINESH KUMAR VILLAGE AND POST LOIYA, UTTAR PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHRI BHANWAR SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1740

MR. MANMOHAN AASHIRWAD BHAWAN DHARAMPURI PHAPHRANA ROAD MODINAGAR, UTTAR PRADESH, 201204 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. RAMPAL SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1741

Candidate's Name & Address

Category - UR

MR. NARESH KUMAR H.NO- 221 SEC-8 U.E. KARNAL HR, HARYANA, 132001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. ISHWAR SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1742

MR. PRAMOD KUMAR PRANAV VILLAGE GOURI PO- RAISA PS- CHANDI , BIHAR, 803108 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAJENDRA PRASAD

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Paper II LAW

Issuing Authority

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1743

MR. NITESH KUMAR VILLAGE BHAGWATIPUR PO- NEORA PS- SHAHPUR CIRCLE BLOCK DANAPUR, BIHAR, 801113 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BACHCHA SHARMA

HRI BACHCHA SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1744

MR. NIRAJ KUMAR SINGH NAND BHAGMUNI NIWAS NORTH MANDIRI NALAPAR PS- BUDDHACOLONY, BIHAR, 800001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM NARESH SINGH

Affix Passport Size

Photograph

Examination Centre: MAHARANI LAXMI

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. GARIMA SHUKLA

166/30 BLOCK D SECTOR 50 NOIDA, UTTAR PRADESH,

201202

Domicile of C.G. - NO

Gender - FEMALE

Roll No - 1745

Father's / Husband's Name:

SHRI A.R. SHUKLA

201303

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1746

MR. YAMIN KHAN

Category - UR

H.NO.- 149 KAMRANAVA BAN SARDHANA MEERUT, UTTAR PRADESH, 250342

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI DEEN HASAN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1747

MR. PRAMOD KUMAR CHINA KOTHI LODIPUR POS- GPO PATNA, BIHAR, 800001 Category - UR

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name :

SHRI SHREEKANT DUBEY

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHAY KEWALRAM SUKHDEVE SUKHDEVE SONAMA 433 KUKDELAY OUT NAGPUR, MAHARASHTRA, 440027 **Roll No - 1748**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI KEWALRAM SUKHDEVE

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1749

MS. HEMLATA TYAGI VILLAGE AND POST UPERHA HAPUR , UTTAR PRADESH, 245101 Category - UR

Gender - FEMALE

Domicile of C.G. - NO

Father's / Husband's Name: SHRI SHRI ROHTASH TYAGI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARAT BHUSHAN SHARMA
BEHIND KAILA DEVI TEMPLE VILLAGE AND POST
AURANGABAD, UTTAR PRADESH, 281006

Category - UR

Domicile of C.G. - NO

Gender - MALE

Roll No - 1750

Father's / Husband's Name :

SHRI SHRI VISHAMBER DAYAL SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVIN AMBADAS DAHIWADE 162 SAWARBANDHE LAY OUT HUDKESHWAR ROAD NAGPUR, MAHARASHTRA, 440034 **Roll No - 1751**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI AMBADAS DAHIWADE

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1752

MR. DUHAN RAM ARMO VILLAGE AUGUSTPUR PO- KRISHA **Category - ST**

VILLAGE AUGUSTPUR PO- KRISHANPUR TEH-RAMANUJNAGAR PS- SURAJPUR, CHHATTISGARH,

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI RAM PRASAD SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1753

MR. CHAMAN LAL VILLAGE CHAKGULAM AMBIYA PO- UJHARI, UTTAR PRADESH, 244242 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI PAYARA LAL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - ST

Roll No - 1754

MRS. SMT. DEEPIKA KUJUR VILLAGE TETARTOLI PO- JASHPUR TEH- JASHPUR, CHHATTISGARH, 496331

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI PETRUS KUJUR

Affix Passport Size

Examination Centre:

Photograph

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1755

MRS. SMT. KAJAL VERMA

Category - UR

S-47 PALLAVPURAM PH2 PO- MODIPURAM, UTTAR PRADESH, 250110

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LAKSHAY KUMAR

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - ST

Roll No - 1756

MR. PRATAP CHANDRA TIGGA VILLAGE SANTIPARA BEMTATOLI PO- GINABAHAR TEH- KUNKURI , CHHATTISGARH, 496225

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI ISIDOR TIGGA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAGENDRA KUMAR SHARMA HOUSE NO- 83C/10G/3X CHOTA BAGHARA KUTCHERY , UTTAR PRADESH, 211002 **Roll No - 1757**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI HINDRAJ SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1758

MS. HARPREET KAUR H N 14/3 KACCHI MOHI Category - UR

H.N.14/3 KACCHI MOHLLA INDORE, MADHYA PRADESH, 452007

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI PRITAM SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAND KUMAR UPADHYAY 22A/19 TALAB NAVAL ROY NEW BAIRAHANA, UTTAR PRADESH, 211003 **Roll No - 1759**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI GYAN SHANKAR UPADHYAY

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1760

MR. ABHISHEK CHOUBEY H.NO- 108 WARD NO 13 NANDNI NAGAR GAIRATGAJ, MADHYA PRADESH, 464884 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI VISHNU PRASAD CHOUBEY

Affix Passport Size

Photograph

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRAHMESHWAR NATH TIWARI 13-B SWAMI DAYANAND ENCLAVE 60 FOOTA ROAD SWAROOP NAGAR BURARI ROAD BURARI , DELHI, **Roll No - 1761**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI PARAS NATH TIWARI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK KUMAR SHARMA 580, MODEL TOWN, NEAR NEW COLLECTRATE, NEW CITY CENTER, MADHYA PRADESH, 474011 **Roll No - 1762**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI PRABHAT KISHOR SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

MS. PANKAJ GUPTA HOUSE NO. 485, NEAR PARK NO. 15, MODEL TOWN PHASE 4 AND 5 BATHINDA, PUNJAB, 151001

Domicile of C.G. - NO

Gender - FEMALE

Roll No - 1763

Father's / Husband's Name: SHRI RAJINDER PAL GARG

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RATAN SINGH TOMAR BEHIND IRRIGATION COLONY SHIV MANDIR KE SAMNE, TRIVENI BHAWAN BAJRANG NAGAR, MADHYA PRADESH, **Roll No - 1764**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI KHOOB SINGH TOMAR

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1765

Candidate's Name & Address

Category - UR

MR. YOGESH GOEL A-175, MAJLIS PARK, ADARSH NAGAR, DELHI, 110033

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE VED PRAKASH GOEL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1766

MR. AMIT KUMAR SHARMA C-253, SAINIK VIHAR KANKARKHERA, UTTAR PRADESH, 250001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI M.P. SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1767

MR. PRADIP KUMAR SINGH VILLAGE AND POST- DHANGARH SARAY CHHIVALHA, PS- PATTI, UTTAR PRADESH, 230135 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI BANSH BAHADUR SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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Paper II LAW

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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NISHANT KUMAR HNO. -168E, MOH-EAST BASHARATPUR NEAR H.P. PETROL PUMP, MEDICAL COLLEGE ROAD, UTTAR PRADESH, **Roll No - 1768**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI RAVINDRA MANI TRIPATHI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1769

Candidate's Name & Address

Category - UR

MS. JYOTI SHEEL 30/2, NEW BASTI DEVLI, DELHI, 110080

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI SH. PREM LAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1770

MR. NARENDRA KUMAR PATHAK VILLAGE PATEHAR, POST KUSHAHAN "UTTAR PRADESH, 231313 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAJ MANI PATHAK

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1771

MS. SEEMA LODHI VILLAGE KAZIMPUR POST SIKHARNA, , UTTAR PRADESH, 202127 Category - UR

Gender - FEMALE

Domicile of C.G. - NO

Father's / Husband's Name:

SHRI PARBINDER SINGH LODHI

Affix Passport Size

Photograph

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1772

MR. CHIRANJEE LAL

Category - UR

V/P BADANWARI TEHSIL AHORE, , RAJASTHAN, 307029

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI NAIN MAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1773

MS. ANURADHA C-40/1 TOP FLOOR C B Category - UR

C-40/1 TOP FLOOR C BLOCK JVTS GARDEN CHHATARPUR EXTNSION, , DELHI, 110074

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI SHASHI BHUSHAN SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1774

MR. VED PRAKASH V. MAN FOOL SINGH WALA P.O. LADHUWALA ,TEHSIL- SRIGANGANAGAR,, RAJASTHAN, 335025 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHYAM LAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VIJAY LAXMI KUMARI
A-2 JANAKPURI EAST POLICE OFFICERS QUATER

Category - UR

GROUND FLOOR SOUTH WEST, , DELHI, 110058

Domicile of C.G. - NO

Gender - FEMALE

Roll No - 1775

Father's / Husband's Name: SHRI BASUDEO PRASAD

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1776

MS. KANCHAN

Category - UR

B-750 2ND FLOOR GREENFIELD COLONY, HARYANA, 121010

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI MR. BABU LAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV GOSWAMI H.NO. 37-B/401 KANHAIYA NAGAR HEERA BAGH DAYAL BAGH,, UTTAR PRADESH, 282005 **Roll No - 1777**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAMESH CHAND GOSWAMI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1778

Candidate's Name & Address

Category - UR

MRS. RITU SINGH KA-24 KAUSHAMBI, , UTTAR PRADESH, 201012

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI ANIL KUMAR

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ASHA RANI VILLAGE MUBARIKPUR SALAMATPUR POST AND TEHSIL SIMBHAOLI HAPUR, , UTTAR PRADESH, 245207 **Roll No - 1779**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI DHARAMPAL SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1780

MR. VINOD KUMAR

Category - UR

VPO JHOJHUKALAN TEHSIL CHARKHI DADRI, HARYANA, 127310

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BISHAMBER DAYAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MAHINDRA KUMARI VERMA BEHIND SARVODHAYA SCHOOL NANDA KI BADI KHERLI PHATAK KOTA, RAJASTHAN, 324001 **Roll No - 1781**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI OM PRAKASH VERMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1782

MR. SANDEEP KUMAR 2118 GALITAM PURI PHASE Category - UR

 $2118\ GAUTAM\ PURI\ PHASE-I\ BADARPUR\ ,\ DELHI\ ,\ 110076$

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAMSWAROOP

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1783

MR. PRABHAT KUMAR MISHRA H.NO. 7 MO. NAIGANJ PO KUTCHEHRY, UTTAR PRADESH, 222002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI PREM SHANKAR MISHRA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR SINGH C/O SURENDRA PRASAD SINGH CHEMBER NO. 103 BIHAR BAR COUNCIL BHAWAN HIGH COURT PATNA,, BIHAR, 800001 **Roll No - 1784**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SRI RAGHUBAR SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT SHARMA

OPP. VIDYA SCHOOL VIJAY CHOWK I/S NAGORI GATE

LODUBLID DA LA STILANI 242002

Domicile of C.G. - NO

Gender - MALE

Roll No - 1785

Father's / Husband's Name: SHRI MR. SOM PRAKASH SHARMA

JODHPUR, , RAJASTHAN, 342002

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1786

MR. ATUL KUMAR NEW GRAIN MARKET BILASPUR SHOP NO. 23 TAH. BILASPUR, , HARYANA, 135102 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. HARI CHAND BANSAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1787

MR. PUSHKAR SHARMA

Category - UR

H.NO. 103A EKTA VIHAR AMBALA CANTT,, HARYANA, 133001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NARESH SHARMA

Affix Passport Size

SHKI NAKESH SHAKWA

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1788

MR. RAJ KISHOR YADAV MO. ONKAR VATIKA COLONY SUBHAS CHOWK PADRAUNA " UTTAR PRADESH, 274304 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM RAKSHA YADAV

Affix Passport Size

Photograph

Examination Centre:MAHARANII AYMII

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1789

MR. VISHAL SHRIVASTAVA VILLAGE PONDI BACHARA POST PONDI PS KHADGAWAN, , CHHATTISGARH, 497449 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI VIJAY KUMAR SHRIVASTAVA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VANDANA GUPTA C/O PRAYAAG BAKSH SINGH PARMAR 7TH SATYALOK COLONY NEAR VIJYA BANK MANDIYAON SITAPUR ROAD, , UTTAR PRADESH, 226021 **Roll No - 1790**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI MURLI MANOHAR GUPTA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1791

MR. MAHESH KUMAR TIWARI VILLAGE PONDI BACHARA POST PO Category - UR

VILLAGE PONDI BACHARA POST PONDI P.S KHADGAWAN,, CHHATTISGARH, 497449

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI BHOLA NATH TIWARI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA BHUSHAN CHAKRADHARI VILLAGE BACHARA POST PONDI KHALPARA WARD NO. 6 PS AND TH. KHADGAWAN, , CHHATTISGARH, 497449 **Roll No - 1792**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SAHDEV PRASAD CHAKRADHARI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

MR. MUNNA LAL TOMAR NEAR OVER BRIDGE SANDHYA CONVENT SCHOOL SUBHASH NAGER, , MADHYA PRADESH, 476001

Domicile of C.G. - NO

Gender - MALE

Roll No - 1793

Father's / Husband's Name: SHRI DASHRATH SINGH TOMAR

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURESH CHAND SISODIA CHAMBER NO. 261 PATIALA HOUSE COURT, , DELHI, 110001

Roll No - 1794

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. THAN SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1795

Candidate's Name & Address

Category - UR

MS. PREETI KASTURI A-5B/288 PASCHIM VIHAR,, DELHI, 110063

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI MR. M.L. KASTURI

Affix Passport Size

SIIKI WIK. WI.L. KASTOKI

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1796

MR. ASHOK MISRA

Category - UR

AT- PAIK STREET 2ND LINE P.O. JAYANAGER JEYPORE, , ODISSA, 764005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE DEBABRATA MISRA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA PALIWAL
551-B SURESH NAGAR THATIPUR, MADHYA

Category - UR

PRADESH, 474011 Domicile of C.G. - NO

Gender - MALE

Roll No - 1797

Father's / Husband's Name: SHRI OM PRAKASH PALIWAL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1798

MR. RAI ASHISH SINHA NEW KARMIK NAGAR COLONY P.O. I.S.M. , , JHARKHAND, 826004 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAI BIRESHWAR PRASAD SINHA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1799

MR. PRAVEEN KUMAR SRIVASTAVA VILLAGE AND POST CHARGAWAN P.S SHAHPUR MEDICAL COLLEGE ROAD,, UTTAR PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE KAUSHAL KUMAR SRIVASTAVA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1800

Category - UR

MR. RAJAT SHARMA 127 NAI BASTI NEAR CLOCK TOWER , , UTTAR PRADESH, 201001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI OM PRAKASH SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1801

MR. SHIVA JEE SHUKLA CH. NO. 753 LAWYERS BLOCK SAKET DISTRICT COURT P.O MALVIYANAGAR, , DELHI, 110017 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. JAGDAMBA PRASAD SHUKLA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1802 Category - UR

MR. MANOJ KUMAR MISHRA VILLAGE- KUTABICHAK, P.O- PATTINARENDRAPUR,, UTTAR PRADESH, 223102

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJ MANI MISHRA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

ROAD,, RAJASTHAN, 324002

Roll No - 1803

MS. POOJA BISHNOI FLAT NO. 708 GURU NANAK PLAZA MAIN STATION Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI DARSHAN SINGH BISHNOI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1804

MR. RAJESH CHOUDHARY GIRLS HOSTAL ROAD V/P NAI TEHSIL GIRWA, , RAJASTHAN, 313031 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI DEVI LAL CHOUDHARY

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1805

MS. REKHARANI BEHERA BEHIND CIVIL COURT NAWAPARA GHARGHODA ,, CHHATTISGARH, 496111 Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SHRI MURALIDHAR BEHERA

Affix Passport Size

Photograph

Examination Centre:MAHARANI LAXMI BA

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR SHRIVASTAVA NEAR MAIN ROAD HANUMAN MANDIR KOREA MINES GODRIPARA CHIRMIRI,, CHHATTISGARH, 497555 **Roll No - 1806**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI JAGDEESH PRASAD SHRIVASTAVA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1807

MR. JAMSHED KAZI VILL. BADALPUR P.O. M Category - UR

VILL. BADALPUR P.O. MAHARAJGANJ P.S. TUNDI , , JHARKHAND, 828109

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SULEMAN KAZI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1808

MR. ARVIND BHARTI

Category - UR

H.NO. 403 VILLAGE PARA POST RAJAJI PURAM,, UTTAR PRADESH, 226017

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GANGA PRASAD

Affix Passport Size

Examination Centre:

Photograph

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1809

MR. AMIT KUMAR PANDEY H.NO. 554K/33 ARJUN NAGAR ALAMBAGH, , UTTAR PRADESH, 226005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM SAGAR PANDEY

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1810

MR. VIKAS SAINI PLOT NO. 1 VIKAS BHAWAN AYODHYA COLONY AJMER ROAD " RAJASTHAN, 302021

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MAHESH KUMAR SAINI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1811

MR. SUMIT PRAKASH 105 BHASKAR APARTMENT Category - UR

105 BHASKAR APARTMENT OPP. GALAXIA MALL RATU ROAD , , JHARKHAND, 834005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SATYA PRAKASH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1812

MR. AMIT MAHAJAN

Category - UR

21 C.Y. CHINTAMANI ROAD DARBHANGA COLONY " UTTAR PRADESH, 211002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE A.N. MAHAJAN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR (Similar to that affixed on application form)

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1813

MR. ROSHAN LAL

Category - UR

V.P.O. BAPORA PANA-DALAN TEH. BHIWANI,, HARYANA, 127111

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. PRAKASH CHANDER

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR (Similar to that affixed on application form)

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HOMPAL SINGH R/O INDRAPRASTH COLONY JWALA NAGAR RAMPUR POST AJEETPUR TEHSIL SADAR RAMPUR, , UTTAR PRADESH, 244901 **Roll No - 1814**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHHUTTAN SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1815

MR. SHRAWAN KUMAR PANDEY 134A SANSKAR CITY DHANSULI POST NARDAHA NEAR VIDHAN SABHA, , CHHATTISGARH, 492005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAMANUJ PRASAD PANDEY

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AISHWARYA PRATAP SINGH 2/105, SECT- B PRIYADARSHNI COLONY SITAPUR ROAD LUCKNOW, UTTAR PRADESH, 226021

Roll No - 1816

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI MR. R.P. SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1817

Candidate's Name & Address

Category - UR

MR. SUDHIR KUMAR DWIVEDI H.N. 109/44 NEHRU NAGAR, , UTTAR PRADESH, 208012

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI ASHOK KUMAR DWIVEDI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1818

MR. RAJKUMAR PATEL

Category - UR

AT- AMADOL PO- BOTALDA TH- KHARSIA,, CHHATTISGARH, 496661

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI SHRI SUKHI RAM PATEL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1819

Candidate's Name & Address

Category - UR

MR. AJAI KUMAR MAURYA VILL- BABHNAULI, , UTTAR PRADESH, 272165

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI BHAL CHANDR MAURYA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1820

MR. TARUN JALCHHATRI WARD N. 16 NEW MACHHALI SOCIETY RAJENDRANAGAR,, CHHATTISGARH, 493445 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI MANGALU RAM JALCHHATRI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1821

MR. DHARMENDER KUMAR P-23/B PHASE-II SHARMA CO Category - UR

P-23/B, PHASE-II SHARMA COLONY BUDDH VIHAR,, DELHI, 110086

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI TEJPAL SINGH

Affix Passport Size

Examination Centre:

Photograph

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1822

MR. ANIL KUMAR

Category - UR

L-17/A, K.L. SHARMA BLOCK TIS HAZARI COURT DELHI,, DELHI, 110054

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MALKHAN SINGH

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

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Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANORMA SHARMA C/O B.L. SHARMA 17, 18 CHAUDHARY CHARAN SINGH PARK COLONY TONK ROAD JAIPUR, , RAJASTHAN, 302029 **Roll No - 1823**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI PURUSOTAM UPADHYAY

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1824

MS. REKHA KHINCHI

Category - UR

203, LAXMI NARAYAN PURI MANDI KHATI KAN, GALTA GATE JAIPUR, RAJASTHAN, 302003

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI RAM KISHOR KHINCHI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR (Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1825

MS. SUNITA RAVICHANDRASINGH KHANDAL PLOT N. 98- SAI NAGRI RAKESH LAY-OUT N.4, BELTRODI ROAD, MAHARASHTRA, 440034

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI RAVICHANDRASINGH CHANDRASINGH KHANDAL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1826

MS. HARSHA BIJEWAR SNEH NAGAR WARD NO. 27 BALAGHAT M.P., , MADHYA PRADESH, 481001 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI CHHAGANLAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1827

MR. ANIL KUMAR GUPTA

Category - UR

BUS STAND MAIN ROAD KOTBA,, CHHATTISGARH, 496220

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SHRI PREM CHAND GUPTA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1828

MRS. KIRAN SONI

Category - UR

PATNA BACK OF PETROL PUMP PATNA TH-BAIKUNTHPUR,, CHHATTISGARH,

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SUNIL KUMAR SONI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY VIKRAM SINGH 95/116-A SARVODAY NAGAR AMITABH BACHCHAN ROAD, ALLAHPUR,, UTTAR PRADESH, **Roll No - 1829**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHIV SHANKAR SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1830

MR. PURUSHOTTAM NATH SHEIOPASAK VILL- SONPURI RANI THANA KAWARDHA,, CHHATTISGARH, 491995 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LATE MANDESHWAR NATH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1831

MS. KU. PREETI MAHANT PRASANT ELC. MAL GODAM ROAD,, CHHATTISGARH, 496001

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI SHRI MADHO PRASAD MAHANT

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1832

Candidate's Name & Address

Category - UR

MS. PREETI D- 54, GOVIND PURAM,, UTTAR PRADESH, 201013

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI MR. KIRSHAN PAL SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1833

MR. RAJESH KHANDEKAR NEAR JILA SAHAKARI KENDRIYA BANK G.E. ROAD,, CHHATTISGARH, 491441 Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI LATE SHRI BHAYALAL

Affix Passport Size

Photograph

Examination Centre: MAHARANI LAXMI B.

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1834

Candidate's Name & Address

Category - UR

MR. PRASHANT KUMAR DHURYA EWS -40, SHIVAJI NAGAR,, CHHATTISGARH, 495677

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI RUDRA PRASAD

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1835

MR. SUDHIR KUMAR DWIVEDI PLOT- 83 FLAT-D-3 4TH FLOOR GYAN KHAND-1, INDRAPURAM,, UTTAR PRADESH, 201014 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI GAYA PRASAD DWIVEDI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
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- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR DAHARIYA VILL- MATIYA POST- DONDE KALA THANA VIDHAN SABHA, , CHHATTISGARH, 493111 **Roll No - 1836**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI KANHAIYALAL DAHARIYA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1837

Candidate's Name & Address

Category - UR

MR. ANUJ PRATAP SINGH CIVIL COURT PRATAPPUR, CHHATTISGARH, 497223

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI ARUN PRATAP SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1838 Category - UR

MS. TARANNUM BANO NEAR MANGAL BHAWAN WARD NO. 01, MANENDRAGARH,, CHHATTISGARH, 497442

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI USMAN ALI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1839

Candidate's Name & Address

Category - UR

MR. ANIL KUMAR SINGH CIVIL COURT PRATAPPUR,, CHHATTISGARH, 497223

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI SAMAY PRATAP SINGH

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1840 Category - UR

MR. VIRENDRA CHANPURIA BEHIND ADARSH SCHOOL, JALPA WARD,, MADHYA PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE NARENDRA CHANPURIA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1841

MR. SHRILAL KUMAR VILL- KOLSHIKI PO.- BHOJPUR P.S.- NAGAR UNTARI,, JHARKHAND, 822121 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SUDARSHAN RAM

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1842

MR. PRADEEP KUMAR SHARMA R/O NARMDA NAGAR H.N.164/4 CHITRANJANDAS WARD GOHALPUR, , MADHYA PRADESH, 482001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI BUDDHA SEN SHARMA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1843

MR. GHANSHYAM

Category - UR

 $\rm H.N.~C\text{-}271~JWALAPURI~SUNDERVIHAR,$, DELHI, 110087

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MANGLA PRASAD

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1844 Category - UR

MR. ABHISHEK MISHRA VILL- SISWA MATHIYA PO- PARSAWNI " UTTAR PRADESH, 274304

Ç Ç

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name:

SHRI YOGENDRA NATH MISHRA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1845

Candidate's Name & Address

Category - UR

MR. SHASHINDRA KUMAR TIWARI V-01NA, POST- DIHIYA, , UTTAR PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAMJI TIWARI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1846

MR. RAM SINGH BHATI A-134 SECT. P-4 GREATOR NOIDA, , UTTAR PRADESH, 201308

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI PANNA SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHAL KUMAR SAHU H.N. 1/469 MATHURANAGAR DUMAR TALAB THANA AMANAKA PO- TATIBANDHA, , CHHATTISGARH, 492099 **Roll No - 1847**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI ALAKH RAM SAHU

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAYANK SRIVASTAVA 16A/5D, PRAYAG STREET, NEAR D.P. GIRLS COLLEGE,, , UTTAR PRADESH, 211002 **Roll No - 1848**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI KRISHNA CHANDRA SRIVASTAVA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1849

MR. VIMAL KUMAR V.P.O. BHAINI KHURD, TEHSIL NILOKHERI , HARYANA, 132116 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMESH KUMAR

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1850

MR. KULDEEP SINGH KATIYAR H.N. 1215/83 SHANTI NAGAR TRI NAGAR, DELHI, Category - UR

110035

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI AJIT SINGH KATIYAR

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR (Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1851

MS. CHITRA KHIMJI

Category - UR

MAA BAVANI CAMPUS NEAR JYOTI CONVENT SCHOOL BIAORA, MADHYA PRADESH, 465674

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI SHRI KRISHNRAJ KHIMJI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR HARIT
S/O RAM KISHAN HARIT H.N. 548, CHAJJUPURA BSR
DOMERICA DE NA DESEL 245101

Domicile of C.G. - NO

ROAD HAPUR, UTTAR PRADESH, 245101

Gender - MALE

Roll No - 1852

Father's / Husband's Name: SHRI SH. RAM KISHAN HARIT

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1853

MR. NACHIKETA JAISWAL

Category - UR

H.N. 96/10 NEAR MISSION CHOWK KEDARPUR AMBIKAPUR, CHHATTISGARH, 497001

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI MR. MAHENDRA PRATAP JAISWAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1854

Candidate's Name & Address

Category - UR

MRS. VANDANA C- 256, MAHESH NAGAR JAIPUR,, RAJASTHAN, 302015

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI MR. ASHOK MATHURIA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAVED AHMEDDOST MD. ANSARI
DOSTI PLANET NORTH ELMORE D/11/1104 SHIL
THANE,, MAHARASHTRA, 400612

Category - UR

Domicile of C.G. - NO

Gender - MALE

Roll No - 1855

Father's / Husband's Name: SHRI DOST MOHAMMED ANSARI

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1856

Candidate's Name & Address

Category - UR

MR. VIKRAM SINGH MULTANI H.N. 958, P, SECT-19- II, HUDA,, HARYANA, 136027

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAPOOR SINGH

Affix Passport Size

SHRI KAPOUR SINGH

Photograph

Examination Centre:

(Similar to that affixed on application form)

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1857

MR. ANANT DEEP 3RD FLOOR FRONT SIDE 12/59A, BLOCK 12 TILAK NAGAR, DELHI, 110018 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI THAKUR DASS

Affix Passport Size

Photograph

Examination Centre:MAHARANII AYMIR

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. BHUMESHWARI DURYODHAN TURKAR PLOT N.- 61-A ABHIJEET NAGAR, DATTAWADI AMRAWATI ROAD NAGPUR, MAHARASHTRA, 440023 **Roll No - 1858**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI DURYODHAN GANPATI TURKAR

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1859

MR. ASHOK KUMAR VPO CHANOUR TH- INDO Category - UR

VPO CHANOUR TH- INDORA , HIMACHAL PRADESH, 176401

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI JAGDISH RAJ

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1860

MR. SOHAN KUMAR A-III, MIG FLATS, CBSE QUATERS, BRIJ VIHAR,, UTTAR PRADESH, 201010 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. PREM NARAIN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MITHILESH KUMAR BHARTI C/O, H/O RABI ROHIT MOTI BHAWAN OPP. GATE NO. 32A, RAJAPUR MAINPURA PO- S.K.PURI,, BIHAR, 800001 **Roll No - 1861**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MUNESHWAR MANDAL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1862

MR. MUKESH KUMAR C/O SHRI RAJJAN LAL DRIVER, C.I Category - UR

C/O SHRI RAJJAN LAL DRIVER, C.H.C. SAROJINI NAGAR KANPUR ROAD,, UTTAR PRADESH, 226008

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI. MUNNOO LAL

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD KUMAR KHARE MIG - 168, KUSHA BHAU TAKRE AWASIY PARISER DINDYAL COLLONY MANGLA,, CHHATTISGARH, 495001 **Roll No - 1863**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LATE GANESH PRASAD KHARE

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1864

Candidate's Name & Address

Category - UR

MR. BADRUDDIN KHAN BAJRANG CHOWK TALAPARA, , CHHATTISGARH,

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI ROSHAN KHAN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. SAROJ SINGH PORTE

NEAR SHARDA GAS GODOWN KAPIL NAGAR

SARKANDA GHHATTISGARH 405000

Domicile of C.G. - YES

Gender - FEMALE

Roll No - 1865

Father's / Husband's Name:

SHRI SRI. NARAYAN PRASAD PORTE

SARKANDA,, CHHATTISGARH, 495006

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. PREETI SONI FLAT NO. 09 CHOWDHURY MOHAR LAL COLONY, REKHANKEN COLONY, AMBIKAPUR,, CHHATTISGARH, 497001 **Roll No - 1866**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SHRI SHRI B.D. SONI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1867 Category - UR

MR. SHRISH NATH TRIPATHI VILL. BISAURA KALAN POST - SHERAVAN, , UTTAR PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAJ KESHVAR PRASAD TRIPATHI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1868

MR. UMESH KUMAR SAHU

Category - UR

BEHIND PETROL PUMP LAKHAGARH PITHORA,, CHHATTISGARH, 493551

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI SRI. ABHIRAM SAHU

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1869 Category - UR

MR. SHAILESH MADHWANI MAIN POST OFFICE, DUBE GALI RAJENDRA NAGAR,, CHHATTISGARH,

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LET. CHETAN DAS MADHWANI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1870

MS. RADHA RANI VII I /POST - GARHI NEG Category - UR

VILL./POST - GARHI NEGI TEH. - JASPUR,, UTTARAKHAND, 244713

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI HAKAM RAI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1871

Candidate's Name & Address

Category - UR

MR. RAVI DUTTA BUS STAND KATGHORA, , CHHATTISGARH, 495445

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SUBHASH DUTTA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1872

MR. KUNJ BIHARI SINGH

Category - ST

PATEL PARA POST- FUNDUR DIHARI THANA-AMBIKAPUR,, CHHATTISGARH, 497001

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI LATE HUNDAL RAM

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1873

MR. BHUPENDRA KUMAR BHOI AT/POST- TORESINGHA TAHSIL- SARAIPALI, , CHHATTISGARH, 493558 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SONU BHOI

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEELESH KEWALDAS CHINCHKHEDE DR. BABASAHEB AMBEDKAR CHOWK, INDORA , SADHU MOHALLA POST- BEZONBAGH, , MAHARASHTRA, 440004 **Roll No - 1874**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI KEWALDAS RAMAJI CHINCHKHEDE

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HEMANT KUMAR DWIVEDI F-1, JYOTI APPTT. PLOT NO.-483,B SEC. SARVDHARM, KOLAR ROAD, , MADHYA PRADESH, **Roll No - 1875**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SANT KUMAR DWIVEDI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA PRAKASH PANDEY VILLAGE-CHANDPUR POST- MUSTAFABAD, , UTTAR PRADESH, 221104

Roll No - 1876

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI CHANDRAMA PANDEY

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1877

Candidate's Name & Address

Category - SC

MR. BASANT KUMAR LASARAY PIPAL CHOWK TALAPARA, , CHHATTISGARH, 495001

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI MANOHAR LAL LASARAY

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 1878

Candidate's Name & Address

Category - ST

MR. DILIP KUMAR PRADHAN RAMPUR IIT WARD NO-33, ,, CHHATTISGARH, 495677

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI HIRA LAL PRADHAN

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARTENDU KUMAR BHAGAT LAKRAPARA NEAR- AANGANBADI KENDRA, FUNDURDDIHARI, AMBIKAPUR, , CHHATTISGARH, 497001 **Roll No - 1879**

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LATE JAIPAL RAM BHAGAT

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SYED IMRAN ALI
H.NO.-N5 NEAR BASANT PARK, GURUDWARA ROAD,
NEW PLIPENA PAINUE CHILATEISCAPH 402006

Domicile of C.G. - YES

Gender - MALE

Roll No - 1880

Father's / Husband's Name : SHRI SYED ASIF ALI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

NEW PURENA, RAIPUR, , CHHATTISGARH, 492006

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA SINGH RAJPUT ITWARA BAZAR, VINOBA WARD PIPARIYA,, MADHYA PRADESH, 461775 **Roll No - 1881**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHRI G.S. RAJPUT

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1882

MR. RAJIV KUMAR DUBEY O/O DV. DIRECTOR PROSECUTION OFFICE COURT CAMPUS ,, CHHATTISGARH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI DURGA PRASAD DUBEY

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1883

MR. RAJURAM MANGESHKAR

Category - SC

VILL.-JHAL POST- BARTORI TAHSIL-BILHA, , CHHATTISGARH, 495224

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI GYAN DAS

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR (Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK KUMAR TRIPATHI ROHINI VIHAR PHASE-2 H.NO. -30 NEAR MAGAR PARA CHOWK, , CHHATTISGARH, 495001 **Roll No - 1884**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI RAM PYARE TRIPATHI

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHATRUHAN SINGH SAHU H.N. - A6, AMALTASPURAM COLONEY, BHATGANW CHAUK RUDRI ROAD,, CHHATTISGARH, 493773 **Roll No - 1885**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI GANPAT RAM SAHU

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KAUSHILYA PAIKRA DEPUTY DIRECTOR PROSECUTION OFFICE BEHIND CIVIL COURT AMBIKAPUR,, CHHATTISGARH, 497001 **Roll No - 1886**

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SHRI SHRI VIKASH LAHRE

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1887

MR. ASHUTOSH KUMAR SRIVASTAVA A.D.P.O CIVIL COURT MARWAHI,, CHHATTISGARH, 495118 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI VIRENDRA KUMAR SRIVASTAVA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1888

MR. BHUPESH RAI

Category - UR

V/P0-GARHINEGI TEH.-JASPUR, VIA-KASHIPUR, , UTTARAKHAND, 244713

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI HAKAM RAI VERMA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1889

MR. HARISH KUMAR AGRAWAL 213 VIVEK NAGER COLONEY JHANSI ROAD LALITPUR, , UTTAR PRADESH, 284403

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LAXMI CHAND AGRAWAL

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1890

MS. DWARIKA TIDKE

Category - UR

M.I.G. 5,33-A PHASE-2, KABIR NAGAR,, CHHATTISGARH,

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI LATE SHRI BRIJ LAL TIDKE

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR SINGH C/0 YADAV BHAWAN,4TH FLOOR, LANGARTOLI GALI PO- BANKIPORE,, BIHAR, 800004 **Roll No -** 1891

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI HARENDER KUMAR SINGH

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1892

MR. MUKESH SAHU WARD NO-09 KURUD POST- KURUD,, CHHATTISGARH, 493663

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI LT. BHURELAL SAHU

Affix Passport Size

Photograph

Examination Centre:MAHARANII AYMII

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1893

MR. OM KRISHNA CHELAK AT/PO PAONI BALODABAZAR- BHATAPARA, , CHHATTISGARH, 493338 **Category - SC**

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI SHYAM SUNDAR CHELAK

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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	Mobile No.	:
	F-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1894

MR. PRABHA SHANKAR SHUKLA NORTH KARAUNDIYA SIDHI , , MADHYA PRADESH, 486661 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MOHANLAL SHUKLA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	F-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

TARBAHAR,, CHHATTISGARH, 495004

MR. RAMGOPAL YADAV
H.NO. - 814/A CONSTRUCTION RLY COLONY
TARRAHAR CHILATTISCA BL. 405004

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SIDHRAM YADAV

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Roll No - 1895

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Date :	Roll No.	:
	Mobile No.	:
	F-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1896

MR. RAM VIFAL RAM RAJWADE RAJWADE BHAVAN PATELPARA WARD NO. 09 AMBIKAPUR, , CHHATTISGARH, 497001 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LATE SHRI JAGANNATH RAM RAJWADE

Affix Passport Size

Photograph

Examination Centre:
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Date :	Roll No.	:
	Mobile No.	:
	F-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1897

MR. DEEPAK KUMAR MISHRA SHRI RAM CHEMBRS NARMDA NAGAR CHWOK MUNGELI ROAD,, CHHATTISGARH, Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LET. SHRI RAMKUMAR MISHRA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

(Similar to that affixed on application form)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAV KUMAR SHARMA OPP. OLD MAHARASHTRA BANK NEAR LAXMI SPORTS GONDPARA, SUBHASH NAGAR,, CHHATTISGARH, 495001 **Roll No - 1898**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI ASHOK KUMAR SHARMA

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 1899

MR. PANTGANI BALKRISHNA H.NO. 1204/A4, NEW RAM NAGAR NEAR PUSHPAK NAGAR, ADHARTAL, MADHYA PRADESH, 482004 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI MR. PANTGANI MACHARLU

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 1900

MR. VIRENDRA VERMA NEAR I.G. OFFICE NEHRU CHOWK , CHHATTISGARH, 495001

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI BRAJ KUMAR VERMA

Affix Passport Size

Photograph

Examination Centre:

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

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